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ITEM NO.86

REGISTRAR COURT. 2 SECTION XIA  
S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 24915/2016  
BHARAT SANCHAR NIGAM LTD Petitioner(s)

VERSUS

LARSEN AND TOUBRO LTD AND ORS Respondent(s)  
(with interim relief and office report)

Date : 28/11/2016 This petition was called on for hearing today.

For Petitioner(s) Mr. R.N. Pareek,Adv.

Mr Pavan Kumar,Adv.

For Respondent(s) Mr. M.B. Elakumanan,Adv.

Mr. A.C. Mishra,Adv.

Ms. A.G. Nair,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Service of notice is complete on respondent Nos. 2 to 4 but no  
one has entered appearance on their behalf.

Four weeks time, as last chance is given to the respondent No.

1 to file the counter affidavit. After expiry of four weeks, list  
the matter before the Hon&#39;ble Court.

(M V RAMESH)

Registrar

MG